GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2783 ANSWERED ON:14.03.2013 BENEFICIARIES UNDER RURAL DEVELOPMENT SCHEMES Rana Shri Jagdish Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries under various rural development schemes and the number of BPL persons out of them;
- (b) the steps taken by the Government to allot social security number to all such people in order to ensure that the benefits of such schemes reach to the end users;
- (c) whether the Government proposes to develop a mechanism and prepare a national database for issuing social security number to improve the targets of rural schemes and to provide proper identification and verification number to every one; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTERY OF RURAL EVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The Ministry of Rural Development has been implementing through State Governments and Union Territory Administrations the schemes namely Swarnjayanti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM), Indira Awaas Yojana (IAY), and National Social Assistance Programme (NSAP) for rural poor in all the States. The number of beneficiaries covered under these schemes, including Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), (which is open to all rural households) during 2011-12 are given at Annexure.
- (b): Steps for linking the UID i.e. Aadhaar in the Bank Accounts/Post Office account of beneficiaries have been taken with the aim that the beneficiaries get the amount. Initially, 51 Districts of 8 States have been selected for completion of seeding of UID number with the Bank Account/Post account number of beneficiaries under NSAP.
- (c)&(d): The Ministry of Rural Development has no such proposal.